

1	2	3
3.	Better use of irrigation water	42650
4.	Bigger Harvests	5632
5.	Land Reforms	1300
7.	Safe Drinking Water (MNP)	2913
8.	Health for All (MNP)	1938
9.	Two Child Norm—Nutrition and ICDS (MNP)	800
10.	Education	6410
11.	Justice to Scheduled Castes/Scheduled Tribes	1650
13.	Opportunities for Youth	220
14.	Housing for people (MNP)	250
15.	Improvement of slums (MNP)	130
16.	New strategy for forestry	1050
17.	Protection of Environment	26
18.	Concern for Consumer	390
19.	Energy for villages	200
	Total :	79427

[English]

Freedom Fighters' Pension to Participants of Goa Liberation Struggle

67. PROF. MADHU DANDAVATE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the freedom fighters who participated in the struggle to liberate Goa from the colonial Portuguese rule are considered eligible for the freedom fighters' pension by the Union Government ;

(b) if so, what are the norms formulated for the award of Union Government's pension to the freedom fighters who fought for Goa's liberation ; and

(c) how many of them have already been awarded the pension ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV) : (a) Yes, Sir.

(b) The criteria of eligibility for participants in the Goa Liberation Movement is the same as in the case of freedom fighters, who had taken part in the National Freedom Struggle.

(c) So far, 710 persons who participated in the Goa Liberation Movement have been sanctioned pension.

Schemes/Projects for Eighth Plan

68. SHRI SRIBALLAV PANIGRAHI :

SHRI C. MADHAV REDDI :

Will the Minister of PLANNING be pleased to state :

Statement-II
20-Point Programme—Targets and Achievements for 1987-88 in respect of Bihar

Point No.	Items	Unit	1987-88	
			Target	Achievement
1	2	3	4	5
1. Attack on Rural Poverty				
(a)	IRDP (Old & New)	No. of families	536427	657334
(b)	NREP	Employment mandays	30546000	46758000
(c)	RLEGP	Employment mandays	28588000	37946000
(d)	Small Scale Industries	No. of registered units	11500	12571
2. Strategy for Rainfed Agriculture				
(a) Watershed Development :				
	(i) Micro-Watersheds (in progress)*	Number	475	467
	(ii) Land Development*	'000 ha.	60	46.95
	(iii) Distribution of seed-cum-fertilizer drills	Number	365	59
	(iv) Distribution of improved agricultural implements*	'000 Nos.	1,000	.500
	(v) Distribution of improved seeds* (HYV)	'000 quintals	717.00	17.40
	(vi) Table Lands			
	—Area covered outside* watersheds	'000 ha.	1000.00	380.71

*Information available upto January, 1988.

1	2	3	4	5
3.	<i>Better use of Irrigation Water</i>			
(a)	Irrigation :			
	(i) Irrigation potential created	'000 ha.	302.00	247.50
	(ii) Utilisation of potential created	'000 ha.	265.00	220.00
	(iii) Command Area Development			
	—Warabandi	'000 ha.	10.00	4.96
	—Field Channel	'000 ha.	80.00	12.72
	—Land Levelling	'000 ha.	0.50	0.01
	—Field Drains	'000 ha.	Nil	Nil
5.	<i>Enforcement of Land Reforms</i>			
	Surplus Land Distributed	Acres	15810	16185
6.	<i>Special Programme for Rural Labour</i>			
(a)	Bonded Labour .			
	(i) Rehabilitated	Number	450	468
7.	<i>Clean Drinking Water</i>			
	(i) Villages covered	Number	3400	3117
8.	<i>Health for All</i>			
	(i) Community Health Centres	Number	20	23

(ii) Primary Health Centres	Number	350	393
(iii) Sub-Centres	Number	800	800
(iv) Immunisation of Children	Number	200300	1803568
9. Two-Child Norm			
(i) Sterilisation	Number	600000	501085
(ii) IUD-Injections	Number		88787
(iii) CC Users	Number	101222	4515
(iv) CP Users	Number		1682
			74984
10. Expansion of Education Adult Literacy			
(i) Total	'000 Nos.	1200.00	973.53
(ii) Women	'000 Nos.	600.00	428.19
(iii) SC/ST	'000 Nos.	700.00	321.76
11. Justice to SCs and STs			
(i) SC families assisted	Nos.	243115	310879
(ii) ST families assisted	Nos.	115000	162289
(iii) Distribution of surplus land	Acres Area :	5375	9753
	No. of SC families	6217	1337

1	2	3	4	5
12.	<i>Equality of Women</i>			
	(i) Enrolment of Girls in School	Nos.	329000	—
	(ii) Women in Adult Literacy Classes	Nos.	600000	428195
14.	<i>Housing for the People</i>			
	(a) Rural :			
	(i) Provision of House-sites	Nos.	25000	23862
	(ii) Indira Awas Yojana for SCs/STs	Nos.	10000	24028
	(b) Urban :			
	(i) EWS Housing	Nos.	10000	14888
	(ii) Houses constructed for LIG	Nos.	768	1156
15.	<i>Improvement of Slums</i>			
	Slum population covered with Seven Basic Amenities	No. of persons	43300	41050
16.	<i>New Strategy for Forestry</i>			
	(i) Tree Plantation	No. of crores	35.00	31.52
18.	<i>Concern for the Consumer</i>			
	(i) F.P.S. opened	Numbers	50	525

19. Energy for the Villages

(i) Villages electrified	Nos.	3500	2307
(ii) Pumpssets energised	Nos.	20000	8256
(iii) Improved Chullahas	Nos.	40000	48944
(iv) Biogas Plants	Nos.	5000	5047

(a) whether the Planning Commission has prepared any schemes which will be incorporated in the Eighth Plan ;

(b) if so, the projects on which main thrusts will be provided in the Eighth Plan ; and

(c) whether any final decision in this regard has been taken ?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI) : (a) to (c). The first priority will be given to the expeditious completion of the on going schemes/projects as at the commencement of the 8th Plan. In so far as new schemes/projects are concerned a decision will be taken in the light of inter sectoral priorities set out in the Approach Paper of the Plan to be approved by the National Development Council.

Call by ASEAN Countries for Withdrawal of Vietnamese Troops from Kampuchea

69. PROF. NARAIN CHAND PARASHAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India has taken note of the call given by the ASEAN countries of or the withdrawal of Vietnamese troops from Kampuchea ;

(b) if so, whether Government would intensify its attempts for finding a solution to the Kampuchean problem in consultation with the ASEAN countries and also taking into account the attitude of Prince Norodom Sihanouk ; and

(c) the lines along which India has suggested any solutions to the Kampuchean tangle ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) and (c). India will continue its efforts for finding a solution to the Kampuchean problem. On 15-16 July, a meeting of Senior Officials from some selected nonaligned countries including Indonesia, an ASEAN country, was held in New Delhi to explore the possibilities of a nonaligned initiative on Kampuchea. This meeting was

complementary to the Jakarta Informal Meeting due to be held later in July. Any solution will have to take into account the attitude of Prince Norodom Sihanouk and the concerned parties to the conflict.

Strategy for Eighth Plan

70. PROF. NARAIN CHAND PARASHAR : Will the Minister of PLANNING be pleased to refer to the reply given on 6 May, 1987 to Unstarred Question No. 9277 regarding mid-term appraisal of the Seventh Plan and strategy for the Eighth Plan and state the outcome of the consultations for the Eighth Five Year Plan and also the composition of the Resources Working Group set up for this purpose alongwith the guidelines given to the Group ?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI) : The Mid-Term Appraisal of the Seventh Plan has since been completed and the appraisal document has already been placed on the Table of the House. The preparatory work relating to the formulation of the Eighth Plan has been recently initiated. Hence the question of outcome of these exercises does not arise at this stage. A Steering Group on Resources has also been set up. Its composition, terms of reference, etc. are given in the statement laid on the Table of the House.

[Placed in Library. See No. LT. 6300/88]

Extension of PEXSEM Schemes to more Districts

71. PROF. NARAIN CHAND PARASHAR : Will the Minister of DEFENCE be pleased to refer to the reply given on 3 December, 1986 to Unstarred Question No. 4630 regarding the PEXSEM Scheme and state :

(a) the date from which the scheme 'Preparing Ex-servicemen for Self-employment' has been extended to additional districts in Punjab (Amritsar), Haryana (Bhiwani), Rajasthan (Jaipur), Uttar Pradesh (Gazipur) and Himachal Pradesh (Hamirpur) ;

(b) whether the target of training 125 ex-servicemen in each of newly selected districts has been achieved for the year